

**PROFORMA FOR DECALARATION OF ASSETS**  
(As On 31/03/2013)

**Name of Officer ( In Full): NOORDIN TIGALA**

**Date of Birth: 02/05/1960**

**Present post held: FIRST ADDITIONAL DISTRICT & SESSIONS JUDGE, RAIPUR (C.G.)**

Immovable Property				
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and detail of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase, lease mortgage, inheritance, gift of otherwise with detail of person from who acquired
	Housing and other Building	Land		
1	2	3	4	5
Shanichari Bazar, Durg (c.g.)	Double Storied Lentered Residential House	Built up on 750sqft. and 450 sqft. open land	Joint name of five brothers namely Mohammed Kasim, Mainuddin, Niyajuddin, Noordin and Umardin Tigala	Inheritance
Kasardih, Durg (C.G.) P.H. No. 64/1, R.I. Circle Durg, Tahsil & District Durg (C.G.)		Open land Khasara Nos. 777/17, 777/16, 779/6, Area 0.018 hectares =1950sqft.	Owen named property	Purchase from Shri Goverdhan Palod, S/o Shri Balkrishna Palod, R/o Padmnabhpur, Durg (C.G.) by registered sale-deed dated 18/09/1992
Village Sakri, P.H. No. 26, New P.H.No. 31 R.I. Circle Sakri, Block & Tahsil Takhatpur District Bilaspur (C.G.)		Open Land part of Khasara No. 393/5, Area 2535 sqft.	Owen named property	Pruchase from Shri Kishanlal Chaturvedi S/o Shri Santulal Chaturvedi, Caste Bramhan, R/o Gondpara, Subhash Nagar Bilaspur, Tahsil & District Bilaspur (C.G.) by registered sale-deed dated 23/08/2008

<b>Movaable Property (Value above 25,000/- of Rs)</b>			
<b>Name of Articles</b>			
1- HeroHonda Karizma Motor Cycle No. MP 09/ NR-0211 (Model 2012)		Rs 80000/-	
2- Hero Pleasure Scooter No. CG 04/ KC 3786 (Model 2012)		Rs 40000/-	
<b>Jewellery (Lump Sum)</b>			
<b>Jewellery of Spouse (Worth Rs.) Apporox Five lakh Rupees</b>			
<b>Shares/Debenture</b>			
Name of issuing Company		No. of Shares	
NIL		NIL	
<b>Life Insurance Policy &amp; Others</b>			
Name of issuing Company		Amount	
Life Insurance Corporation of India		Rs. 350000/-	
<b>Bank Deposited/Securities &amp; Investments</b>			
	Name of Bank	City	Amount
1) Fixed Deposites			NIL
2) Savings Bank A/CS	State Bank of India	Raipur	Rs. 71359=69/-
	State Bank of India	Bilaspur	Rs. 20000/-
3) PPF			NIL
4) GPF CAJ 14180			Rs. 1492552/-
5) NSS			NIL
6) Other			NIL

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration of assets is subject to Provision of C.G.Civil Services (Conduct) Rules 1965